

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 41(ND)/2012

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: Adore Infrasmith Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	:	Mr. Krishnendu Datta, Mr. Vivek Malik, and Mr. Dhawal Jain, Advocates	

For the Respondent (s) : None

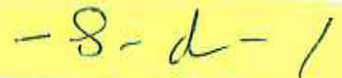
ORDER

Request is being made by the Id. Counsel for the Respondent for adjournment.

At his request, the matter is adjourned to 1st March, 2018.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)